

963
27/5/94

Central Administrative Tribunal
Principal Bench, New Delhi.

Opposite House,
Copernicus Marg,
New Delhi-1.

Dated : 12/5/94

3217/2
The Registrar
Central Administrative Tribunal,
Principal Bench,
New Delhi.

To :

1. Sh. Chandra Prakash
C/o Smt. Ram Pyari Devi Bhuiya
Moh:- Chhota Quazipur Gorakhpur (U.P.)

2. Dy. Registrar
Central Administrative Tribunal
Allahabad Bench, 23-A, Thorn Hill Road
Post Bag No. 013, Allahabad-211001

S.O. (J.A) (J)
Pariv 7/5

D.R

For compliance
N. M. 22594

Be placed before
Hon'ble V.C. with
Bill on 22-6-94
(after vacatia)
Pariv
24.5.94

S. R. M.

Chandra Prakash

O.A. No.

WT NO 51/94
1149 AL/92

Applicants

VS.

U.O.I

Respondents

Sir,

I am directed to forward herewith a copy of Judgment/Order
dt. 26/5/94 passed by this Tribunal in the above mentioned
case for information and necessary action, if any.

Yours faithfully,

(A)
SECTION OFFICER (J-II)

RKS

8.4.94

Petitioner in person.

Though I am not satisfied that the assertion made by the petitioner that one of the members of the Allahabad Bench has been approached by the opposite parties and that, therefore, he does not expect to get justice from his hands, from the point of view of convenience there being other judicial members, I would like to direct that this contempt of court petition may be posted by the Vice Chairman of the Allahabad Bench of which he is himself one of the members. Let a copy of this order be sent forthwith to the Vice Chairman of the Allahabad Bench.

(V.S. Malimath)
Chairman

'SRD'

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CERTIFIED TRUE COPY
Dated: 12/5/94
अधिकारी/Section Officer
केन्द्रीय न्यायालय अधिकारी
Central Adm. Officer
C.A.O.
C.I.D. (Delhi)
New Delhi